would be explained by the officers to the people. We have been also call-ing meetings of some of the representatives of the people and if they find any difficulty definitely we will explain to them.

I have noted all other points raised and I am thankful to hon. Members for their valuable contributions any also for their co-operation. Thank you.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): I shall first put the motion regarding The Appropriation Bill, 1986 to vote. The question is:

That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1985-86, as passed by the Lok Sabha, he taken into consideration.

The motion was adopted.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): We shall now take up clause-by-clause consideration of the Bill.

Clause 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI JANARDHAN POOJARI: Sir, I move:

"That the Bill be returned."

The question was put and the motion was adopted.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): The question is:

That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1984 in excess of the amount granted for those services and for that year, as passed by the Lok Sabha, be taken into consideration.

The motion was adopted.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): Now we shall take up clause-by-clause consideration of the Bill.

Clause 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI JANARDHAN POOJARI: Sir, I move:

"That the bill be returned."

The question was put and the motion was adopted.

VALEDICTORY REMARKS ON THE CONCLUSION OF THE SESSION

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL) : Before we adjourn sine die, only one observation I would like to make. We have come to the end of a very successful Session. Today we can look back to the past one month with a sense of satisfaction that the Rajya Sabha discharged its duties living up to its traditions of the past. It has had opportunities to discuss several subjects of vital importance to the nation. We had the occasion to have a very meaningful and rewarding debate on the President's Address, on the Railway Budget, on the General Budget and on several other subjects. The heat which is often generated in the House was missing this time, perhaps as a result of the cool weather outside But the fact remains that Member cutting across Party affiliations, dealt

[Shri Pawan Kumar Bansal] with the matters placed before them with a sense of dedication, sincerity and seriousness which the subjects deserved.

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I wish all hon. Members a very good time during the break and when we meet again, I hope, we will deliberate and debate upon the matters

with the same sense of dedication, commitment and sincerity.

The House is now adjourned sine die.

The House then adjourned sine die at forty-seven minutes past six of the clock.